



# Standing Committee Report Summary

## The Chartered Accountants (Amendment) Bill, 2010

- The Standing Committee on Finance (Chairperson: Shri Yashwant Sinha) tabled its 24<sup>th</sup> Report on 'The Chartered Accountants (Amendment) Bill, 2010' on August 31, 2010. The Bill was introduced in the Rajya Sabha on April 28, 2010.
- The Bill seeks to enable chartered accountant to take the benefit of the Limited Liability Act, 2008. It also allows members of the Institute of Chartered Accountants to form partnerships with members of specified professions.
- The Committee recommended that this provision should be aligned with the existing provision of the Chartered Accountants Act.

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